(घ) यदि हां, तो यह किस स्थान पर खोला जायेगा तथा इस पर कितना व्यय होगा ?

सामाजिक सुरक्षा विभाग में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) से (घ). राज्य सरकारों से सूचना मांगी गई है और प्राप्त होने पर सभा पटल पर रख दी जाएगी ।

F.A.O. Experts

2384. **Shrimati Savitri Nigam:**
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri K. N. Tiwary:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the F.A.O. experts in Kerala are providing technical help and organisational assistance; and

(b) if so, whether they will extend that help to U.P. Government also?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) An *ad hoc* team of F.A.O. experts visited Kerala in December, 1964 with a view to assessing the technical feasibility of increasing rice production in the low-lying problem areas of the State. Based on their recommendations, the Government of Kerala is preparing a scheme to ask for technical and economic assistance from the U.N. Special Fund.

(b) The question of making an approach to the FAO will be examined on receipt of a proposal from the U.P. Government.

विधियों का अनुवाद

2385. **श्री म० ला० द्विवदी :**
श्री सं० चं० सामन्त :
श्री यशपाल सिंह :

क्या **विधि** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अंग्रेजी शासन काल में तथा स्वतन्त्रता प्राप्ति से पहले लागू विधियों के अनुवाद विभिन्न भारतीय भाषाओं में प्रकाशित कराए गए थे ; और

(ख) यदि हां, तो केन्द्रीय अधिनियमों के अनुवाद किन किन भारतीय भाषाओं में उपलब्ध हैं ?

विधि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) : (क) और (ख) इम्पीरियल लेजिसलेटिव कौंसिल द्वारा पारित अधिनियमों का सम्पृक्त स्थानीय सरकारों द्वारा बंगला, गुजराती, मराठी, तैलगू, कन्नड़, तमिल और मलयालम में अनूदित कराया जाना अपेक्षित था । ऐसे अनूदित और प्रकाशित अधिनियमों के अनुवादों को संग्रहीत करने का प्रयत्न कुछ समय पूर्व किया गया था किन्तु राज्य सरकारें इस मामले में कोई प्रभावपूर्ण कार्यवाही नहीं कर सकीं क्योंकि ऐसे अनुवादों की प्रतियां सामान्यतया उपलब्ध नहीं थीं ।

Nalagarh Committee

2386. **Shrimati Savitri Nigam:**
Shri P. C. Borooah:

Will the Minister of **Food and Agriculture** be pleased to refer to the reply given to Unstarred Question No. 1135 on the 8th December, 1964 and state the names of the States where the recommendations of Nalagarh Committee regarding the District level administration and training and education of village level workers have been given effect to?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): The recommendation of the Nalagarh Committee relating to the district level Administration has been given effect to by all the States excepting Andhra Pradesh,